

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 5-7-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.118 of 2017 (SZ)	Sri Kommana Lakshmi Bala Ganeswara Rao, Andhra Pradesh Vs The State of Andhra Pradesh Rep.,by its Chief Secretary, Secretariat, Andhra Pradesh and 4 others	M/s. P.Venkaiah Naidu Syed Sadiq & Associates Counsel for Applicant M/s. H.Yasmeen Ali for R1	Adjourned Admission
12	Application No.119 of 2017 (SZ)	Sri Kommana Lakshmi Bala Ganeswara Rao, Andhra Pradesh Vs The State of Andhra Pradesh Rep.,by its Chief Secretary, Secretariat, Andhra Pradesh and 4 others	M/s. P.Venkaiah Naidu Syed Sadiq & Associates Counsel for Applicant M/s. H.Yasmeen Ali for R1	Adjourned Admission
3	Application No. 176 of 2013 (SZ)	Sri V.P. Krishnamoorthy Chennai-21. Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	Mr. A. Yogeshwaran, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1, R9 & R10 M/s M.K. Subramanian P.Velmani for R2 Smt. Rita Chandrasekar for R3 M/s Abdul Saleem, S.Saravanan and Vidyalakshmi for R4 M/s R. Senthil Kumar and S. Arjun Suresh for R5 Mr. M.R Gokul Krishnan for R7	For Report

			<p>M/s Ramasubramaniam Associates for R6 M/s. King & Partridge for R8 Mr. D.S.Ekambaram for R12 M/s.Jayash B.Dolia for R13</p>	
4	<p>Application No. 34 of 2014 (SZ)</p>	<p>K.S. Jayaraman, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others</p>	<p>M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8</p>	For Report
5	<p>Application No. 35 of 2014 (SZ)</p>	<p>R. Selvi, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others</p>	<p>M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8</p>	

6	Application No. 36 of 2014 (SZ)	K. Umachandran, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8	
7	Application No. 37 of 2014 (SZ)	S. Shanthi, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8	For Report
8	Application No. 38 of 2014 (SZ)	G. Mahesh Kumar, Tondiarpet, Chennai Vs Union of India,	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan	

		Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	(Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8	
9	Application No. 39 of 2014 (SZ)	R. Vijaya, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8	For Report
10	Application No. 40 of 2014 (SZ)	K. Sampath Kumar, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K.Subramanian for R4 Smt. Rita Chandrasekar	

			<p>for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8</p>	
11	Application No. 41 of 2014 (SZ)	<p>K. Kamalakannan, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others</p>	<p>M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8</p>	For Report
12	Application No. 42 of 2014 (SZ)	<p>G. Purushothaman, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others</p>	<p>M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General)for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K.Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8</p>	

13	<p>29 of 2016 IN Application No. 64 of 2016 (SZ)</p> <p>MA No. 94, 95 & 148 of 2016 (SZ) IN</p> <p>Application No. 64 of 2016(SZ)</p> <p>Application No. 64 of 2016(SZ)</p>	<p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad</p> <p>Vs</p> <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad and others</p> <p>111 GO Porata Samstha, Rep. by its General Secretary Shri. P.Kaushik Reddy, Ameerpet, Hyderabad</p> <p>and another</p> <p>Vs</p> <p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and others</p> <p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad</p> <p>Vs</p> <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad and others</p>	<p>Mr.Thakur Rajkumar Singh Party in Person</p> <p>Mrs. H.Yasmeen Ali for R1, R4, R5 to R7 M/s. T.Sai Krishnan for R2 & R3 Mr. V.B Subrahmanyam for R8 Mr.Ranadhir ReddyGurram - R9 Party-In-Person Mr.P.Venkaiah Naidu for R12</p> <p>Mr. P.Venkaiah Naidu Counsel for Applicant</p> <p>Mr.Thakur Rajkumar Singh - R1 Mrs. H.Yasmeen Ali for R2, R5, R6 to R8 M/s. T.Sai Krishnan for R3 & R4 Mr. V.B Subrahmanyam for R9</p> <p>Mr.Thakur Rajkumar Singh Party in Person</p> <p>Mrs. H.Yasmeen Ali for R1, R4, R5 to R7 M/s. T.Sai Krishnan for R2 & R3 Mr. V.B Subrahmanyam for R8 Mr.Ranadhir ReddyGurram - R9 Party-In-Person Mr.P.Venkaiah Naidu for R12 to R15 Vk. Rema Smrithi for R16</p>	<p>For direction</p> <p>For direction</p> <p>For hearing</p>
14	Application No. 187 of 2013 (SZ)	M/s Chetna society, Hyderabad	Shri. A. Yogeshwaran Counsel for Applicant M/s.Fox Mandal Associates	For hearing

		Vs Indian Immunological Ltd and others	M.V.V.N.Sivanthy, S.Aswin for R1 Shri. T. Sai Krishnan for R2 to R5 Mr. M.R. Gokul Krishnan for R6 Shri. D.S.Ekambaram for R7,R8	
15	Appeal No. 123 of 2013 (SZ)	Shri K. Chidambaram, Pattancheru, Medak Dist. Vs M/s. Krishna Ltd, Unit II., Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran, Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R4	For Arguments
16	Appeal No. 124 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Aurobindo Pharma Ltd Unit IX, Gudlamachanor village, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T.Sai Krishnan for R2 to R6	
17	Appeal No. 125 of 2013 (SZ)	Shri. K. Chidambaram, Pattancheru, Medak Dist. Vs M/s. Dr. Reddy's Lab.Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Shri. Satish Parasaran for R-1 Sri. T.Sai Krishnan for R2 to R6	
18	Appeal No. 126 of 2013 (SZ)	Shri. K. Chidambaram, Pattancheru, Medak Dist., Vs M/s. Dr. Reddy's Lab. Unit II, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5	
19	Appeal No. 127of 2013 (SZ)	Shri. K. Chidambaram, Pattancheru, Medak Dt. Vs	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant	

		M/s. Dr. Reddy's Lab., Unit No.III, Medak District and others	Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5	For Arguments
20	Appeal No. 128 of 2013 (SZ)	Shri. K. Chidambaram, Pattancheru, Medak Dist. Vs M/s. Matrix Labs. Unit, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
21	Appeal No. 129 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Metro Labs Ltd., Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for appellant Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
22	Appeal No. 130 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Cirex Pharmaceuticals, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
23	Appeal No. 131 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Covalent Laboratories, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
24	Appeal No. 132 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs Aurobindo Phama. Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	

25	Appeal No. 133 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. SMS Pharmaceuticals Ltd, Ranga Reddy District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Mr. Sathish Parasaranfor R1 Sri. T. Sai Krishnan for R2 to R5	For Arguments
26	Appeal No. 134 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Sri Krishna Pharmaceuticals Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
27	Appeal No. 135 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Drugs Ltd Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
28	Appeal No. 136 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Drugs Ltd., Unit IV, Medak District and others	M/s. T. Mohan, S.Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
29	Appeal No. 137 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Saraca Lab Pvt Ltd., Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Shri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
30	Appeal No. 138 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Dr. Reddy's Lab. Unit IV, Rengareddy District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5	
31	Appeal No. 139 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Divis Pharmaceuticals,	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1	

		Medak Dist. and others	Sri. T. Sai Krishnan for R2 to R5	For Arguments
32	Appeal No. 142 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Astra Lab Ltd., Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
33	Appeal No. 143 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Aurobindo Phara Ltd., Unit I, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R6	
34	Appeal No. 144 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Aurobindo Pharma Ltd., Unit I, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R6	
35	Appeal No. 145 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Drugs Ltd, Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
36	Appeal No. 146 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s.Hetero Drugs Ltd., Unit 4, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
37	Appeal No. 147 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Drugs Ltd, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Mr.V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
38	Appeal No. 148 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. Vs	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant	

		M/s. Sri Krishna Pharmaceuticals, Unit I, Ranga Reddy Dist and others	Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	For Arguments
39	Appeal No. 149 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Cirex Pharmaceuticals, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
40	Appeal No. 150 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dt. Vs M/s. Divis Pharmaceuticals, Medak Dist and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
41	Appeal No. 151 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. SMS Pharmaceuticals Ltd., Rengareddy Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. T. Sai Krishnan for R2 to R5	
42	Appeal No. 152 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Labs Ltd. Unit 3, Rangareddy District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Shri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
43	Appeal No. 153 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dist. Vs M/s Covalent Lab, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
44	Appeal No. 154 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Inojent Lab, Rangareddy Dist and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	

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